

AND FORESTS (SHRI BHAJAN LAL): (a) Central assistance to Andhra Pradesh for wildlife conservation in the last three years has been Rs. 20.38 lakhs in 1984-85, Rs. 19.88 lakhs in 1985-86 and Rs. 29.11 lakhs in 1986-87.

(b) Central funds are released on a year to year basis after proposals received from the States have been approved. Funds are not earmarked Statewise.

(c) Government of Andhra Pradesh have achieved some success.

#### **Investment in Nationalised Banks and other Financial Institutions**

940. SHRI A.C. SHANMUGAM: Will the Minister of FINANCE be pleased to state:

(a) whether Government are aware of the deposits collected by the private companies by announcing attractive interest rates thereby reducing money investment in nationalised banks and other financial institutions; and

(b) the steps taken to attract people to deposit their savings in the Government financial institutions?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) and (b). The maximum rate of interest that can be paid by non-banking companies on deposits accepted by them and the limits on deposits that can be accepted are determined by Reserve Bank of India/Government. Despite higher rate of interest payable by non-banking companies, the mobilisation of deposits by scheduled commercial banks and financial institutions is considered satisfactory. As per the data available, the deposits of scheduled commercial banks as at the end of March, 1986 increased by about Rupees thirteen thousand crores (18 per cent) over the deposits at the end of March, 1985. The corresponding growth of deposits of non-banking companies was of the order of only Rs. 451 crores (an

increase of 16 per cent) The gross sale of units of Unit Trust of India during the year 1985-86 (July-June) showed a rise of Rs. 136 crores (an increase of 18 per cent).

#### **Narcotics Haul in Sob Village of Jaisalmer District Rajasthan**

\* 941. SHRI MANIK REDDY:  
SHRI VIRDHI CHANDER JAIN:

Will the Minister of FINANCE be pleased to state:

(a) whether heroin and smack worth Rs. 31 crores was seized at Sob village under the Sangarh Police Station in the border district of Jaisalmer in Rajasthan;

(b) if so, whether any arrest has been made; and

(c) the action taken against the culprits?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) to (c). According to preliminary reports received, 321.720 kgs. of heroin was seized on 6.4.1987 at Sob village, Jaisalmer district. The drug was stated to have been brought from Pakistan. Two persons including a Pak. national have been arrested against whom appropriate action under the law will be taken.

[Translation]

#### **Establishment of Musk Deer Sanctuary**

\* 942. SHRI HARISH RAWAT: Will the Minister of ENVIRONMENT AND FOREST be pleased to state:

(a) whether there is any proposal to set up musk deer sanctuary in Pithoragarh district, Uttar Pradesh;

(b) if so, the place in the district where the proposed sanctuary will be set up;

(c) whether Government have received some objections from the public against